

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **06.02.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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**IN THE MATTER OF** : Air Carnival Pvt. Ltd.

**MAIN PETITION NUMBER** : CP/565/IB/2017

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/269(CHE)2024  
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**ORDER**

Shri. Gajendran Ravi, Ld. Counsel for the Liquidator.

Shri. Manoj Gopalakrishnan, Ld. Counsel for the Suspended Directors.

This application has been filed to take on record the 20<sup>th</sup> Progress report for the period ended 31.12.2023.

It is stated that the scheme proposed by the Promoter Directors is under consideration before the Tribunal and the application is listed on 19.03.2024.

Report is taken on record subject to all just exceptions.

IA is **disposed of**.

Sd/-

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs